

**Land aquisition problem in coal power and petroleum sectors**

2431. SHRI B.V. DESAI :  
SHRI PRAKASH V. PATIL :

Will the PRIME MINISTER be pleased to state :

(a) whether the Committee of Secretaries has communicated its decision on the land acquisition problem for projects in the coal, power and petroleum sectors;

(b) if so; whether the problem was complicated by the refusal of the Department of Forest and Environment to give clearance to already approved projects;

(c) if so, what are the main reasons for the department of forests for not providing land for the projects;

(d) what is the total number of projects that have suffered due to this delay; and

(e) whether the committee of Secretaries has helped to solve the problem ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Matters relating to acquisition of land for projects are constantly under review by the Government.

(b) No, Sir.

(c) Does not arise.

(d) and (e). No project has suffered delay due to consideration of projects by the Department of Environment, Forests and wildlife.

**Malpractices in recruitment to CRPF**

2432. SHRI ZAINUL BASHER : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has received complaints regarding malpractices in recent

recruitment of constables at C. R. P. F. group Centre Mokamah, Rampur and New Delhi;

(b) if so, whether any enquiry at the higher level was set up; and

(c) the action taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) Enquiries were conducted by senior C. R. P. F. officers.

(c) Enquiries did not bring out any case of corrupt practices or discrimination against minorities.

**Plantation of soft wood trees**

2433. DR. K. G. ADIYODI : Will the PRIME MINISTER be pleased to state :

(a) the reasons for not planting soft wood trees under the social forestry in many States ; and

(b) the reasons for not planting fruit bearing trees like Jock, Mango etc. and also hard timber variety under the social forestry scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) The choice of species raised under social forestry programmes is governed primarily by the necessity to meet the fuelwood and fodder needs of the people. As such the plantation of soft wood trees is not promoted.

(b) The planting of fruit bearing trees, as a part of social forestry, has been stressed and guidelines have been issued on 29-2-1984 to ensure that fruit bearing plants form 20 per cent of the total number of seedlings planted. Some hard timber species are also raised under social forestry programmes. However, their number is a small one since the primary objective of social forestry programme is to meet the fuelwood and fodder needs of the people.